

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: R. K. CONSTRO PROJECTS PRIVATE LIMITED Date of Commencement of Liquidation: 25-01-2021; List of Stakeholders as on Date: 20-04-2022; Name of IP: Mrs. Neeraja Kartik; Process Number: 1; Last 5 digit of registration number: 12137

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		1633726		1633726	3592558			NA
2	Liquidation costs incurred till date				11000				NA
3	Secured financial creditors	78	221014620	78	202378853		0	18635767	Annexure 3
4	Unsecured financial creditors	29	51037532	29	41061158		0	9976374	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	Annexure 5
6	Operational creditors (Employees)	4	3153448	0	0	3153448	0	3153448	Annexure 6
7	Operational creditors (Government Dues)	1	6961434	1	6961434	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	0	0	0	0	0	0	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	12247001	1	11430544	816457	0		Annexure 9
Total		113	296047761	109	263476715	7562463	0	31765589	